

CIRCULAR NO. 46 OF 2021

Sub.: Submission of Citations in
prescribed format.

All Judicial Officers working on the establishment of this Court are hereby informed that, the District Level Sub Committee of Small Causes Court, Mumbai, has resolved and directed to appeal all the advocates practicing in court of small causes to submit citations in the format attached herewith. Circular is issued and directions are given to all Advocates to submit citations in prescribed format only. Hence, you are requested to appeal all advocates to submit citations in prescribed format.

Format: The List of Citations.

The PDF format can be downloaded form following link.
(<https://districts.ecourts.gov.in/india/maharashtra/mumbai-smallcause-court/download-forms>)

COURT OF SMALL CAUSES,)	
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)	(S. C. More)
MUMBAI : 25 th June, 2021.)	Chief Judge